



भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA**

www.rbi.org.in

**RBI / 2011-12/ 163**

Ref: DBOD. No.Ret. BC. 29 /12.06.130 /2011-12

August 30, 2011

**All Scheduled Commercial Banks**

Dear Sir,

**Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 – Australia and New Zealand Banking Group Limited**

We advise that the name of “**Australia and New Zealand Banking Group Limited**” has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DBOD.IBD.No.19042/23.03.024/2010-11 dated June 07, 2011, published in the Gazette of India (Part III – Section 4) dated July 09, 2011.

Yours faithfully,

(P.K.Mahapatra)  
General Manager



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## RESERVE BANK OF INDIA

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DBOD.IBD.No.19042 /23.03.024/2010-11

June 7, 2011

### Notification

In pursuance of Clause (a) of sub-section (6) of Section 42 of the Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs the inclusion in the Second Schedule to the said Act of the following bank namely:

**“Australia and New Zealand Banking Group Limited”**

(R. Gandhi)  
Executive Director

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Department of Banking Operations & Development, Central Office, 12th Floor, Central Office Building,  
Shahid Bhagat Singh Marg, Mumbai - 400001

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हिन्दी आसान है, इसका प्रयोग बढ़ाइये।